

**Court-II**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 304 of 2013**

**Dated : 10<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of**

**EMCO Energy Ltd. ... Appellant(s)**

**Versus**

**Maharashtra State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishorv Mukherjee

Counsel for the Respondent(s) : Mrs. Deepa Chawan  
Mr. Kiran Gandhi  
Mr. Ramni Taneja for respondent no.2/  
MSEDCL  
Mr. M.Y. Deshmukh for R-3.

**ORDER**

Heard the learned counsel for the respondent no.2. The appellant is directed to file written submissions on or before 27<sup>th</sup> October, 2014 after serving copy of the same on the other sides.

Post the matter for reporting compliance on 3<sup>rd</sup> November, 2014.

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*RKT/SH*